

(b) what is the total requirement of the State for a year; and

(c) the quantity of wheat exported in the year and the names of the States where it has been sent?

The Minister of Food and Agriculture (Shri Kidwai): (a) No estimate of production of wheat in Madhya Pradesh for 1951-52 is yet available.

(b) It is difficult to give any definite figure to represent the requirements of a State in which a large part of the population is not rationed. The requirements will depend a great deal on the price. The rationing requirements of Madhya Pradesh of wheat in a normal year are about 54,000 tons.

(c) There has been no export of wheat from Madhya Pradesh.

JAGHADIA-NETRANG RAILWAY LINK

559. Shri C. S. Bhatt: Will the Minister of Railways be pleased to state:

(a) whether Government have any scheme for extending the Jaghadia-Netrang Section upto Dediapada in Western Railways; and

(b) if the answer to part (a) above be in the affirmative, whether Government contemplate in the near future to construct this section?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The reply is in the negative.

(b) Does not arise.

EXPORT OF FRUIT

560. Shri Badshah Gupta: Will the Minister of Food and Agriculture be pleased to state:

(a) which Indian fruits are exported to foreign countries for sale; and

(b) the earnings on that account during 1951-52 from the various foreign countries?

The Minister of Food and Agriculture (Shri Kidwai): (a) Dried fruits like cashewnuts, walnuts etc. and fresh fruits like mangoes are allowed to be exported freely. Besides, limited quantities of fresh fruits like bananas, citrus, grapes, coconuts, sofolas, guavas etc. are also permitted to be exported.

(b) A statement is placed on the Table of the House.

STATEMENT

Value of exports of fresh and dried (including salted and preserved) fruits from India by Land, sea and air during 1951-52.

Country	Value (lakh Rs.)
U.S.A.	649
Pakistan	306
U.K.	254
Canada	28
Australia	23
Ceylon	19
Burma	14
Others	43
TOTAL	1335

RURAL POST OFFICES

561. Shri G. L. Chaudhary: Will the Minister of Communications be pleased to state:

(a) how many applications have been received from the Uttar Pradesh for opening rural post offices in 1951-52;

(b) how many have been opened in response to these applications in Uttar Pradesh; and

(c) what is the extra estimated cost for it?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 630.

(b) and (c): 222 at the cost of Rs. 2.18 lakhs.

SPECIAL POLICE ESTABLISHMENT

562. Shri A. K. Basu: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases in which Gazetted Officers were prosecuted and sent up for trial by the Special Police Establishment during the calendar years 1947 to 1952;

(b) the number of such cases—

(i) that are now pending,

(ii) that have ended in conviction.

- (iii) that have ended in acquittal in the trial Courts; and
- (c) the number of such cases—
- (i) that are now pending in appeal,
- (ii) in which the trial Court's orders were confirmed on appeal,

- (iii) in which the trial Court's orders were set aside on appeal by higher Courts?

The Minister of Home Affairs and States (Dr. Katju): A statement is laid on the Table of the House. [See appendix, X, annexure No. 30].